

डा० बापू कालदास: रोज वही सुन रहा हूँ मैं। इसके लिए कभी नहीं उठाता, आज उठा हूँ।

श्री जयपाल रेड्डी: मैडम, ध्यान भी बढ़ रहा है और ज्ञान भी बढ़ रहा है।

उपसभापति: ज्ञान तो कम बढ़ रहा है, ध्यान ज्यादा बढ़ रहा है।

SHRI SANJAY DALMIA: In view of the fact of India having signed the GATT when most of the developing countries have demanded free movement of skilled and unskilled labour from one country to the other, I want to know whether you would initiate a move to liberalize the travel restrictions between India and the neighbouring SAARC countries. Rather, I would go a step further and ask whether you would initiate a step to abolish the visa system for travel between India and the neighbouring SAARC countries.

श्री आर० एल० भाटिया: यह भी सार्क मीटिंग में हम टेक-अप कर रहे हैं और कुछ वीसा के फैसले हुए हैं जैसे मेंबर ऑफ पार्लियामेंट सार्क कंट्री में बर्गर वीम के जा सकते हैं। इसी तरह से जज भी जा सकते हैं। लेकिन ये सवाल तो पाकिस्तान का है। पाकिस्तान वाले किसी तरह से भी को-ऑपरेट नहीं कर रहे हैं। वहाँ तो जो इंडिया में लोग हैं और जिनके रिश्तेदार पाकिस्तान में हैं, वह तो उनको भी नहीं मिलने दे रहे हैं। इतनी रिविज्शन उन्हें लगा रखी है।

हमने कई बार उनके साथ मीटिंग भी की और उनको ये समझाया कि आखिर इन लोगों का क्या कसूर है? जो लोग शादी पर या गमी पर जाना चाहते हैं, उस पर भी वे रिविज्शन डालते हैं और जाने नहीं देते हैं।

DR. BIPLAB DASGUPTA: Madam, I think there is complete unanimity in this House on major issues like Pakistan's support to the militants in Kashmir and Punjab, the ISI, the nuclear issue and all that. I am not going into it. You know it. In order to combat these, we also need to consider three different constituencies. My question is related to these three constituencies. Number one, the Pakistanis are supported by the Americans by giving various aircraft and all that, and they are applying one-time

exception to the Pressler Amendment. How are you going to ensure that the Americans do not supply those things to them and that they do not apply this exception to the Pressler Amendment? This is one

THE DEPUTY CHAIRMAN: One question, please. This is not a debate.

DR. BIPLAB DASGUPTA: This is the first part of the three part questions.

THE DEPUTY CHAIRMAN: No three questions.

Mr. Minister, what are you doing about it?

SHRI R. L. BHATIA: As you have said, America is encouraging Pakistan, and it is going to supply F-16s to Pakistan. When Mr. Talbott was here, we strongly told them that we did not accept it. We protested against it because every time and any time, whenever arms have been supplied to Pakistan, it has used them against India. Secondly, it will create a situation in which the race for arms will start in this region. Thirdly, the dialogue which we are likely to have with Pakistan will also be affected. Fourthly, we have told them strongly that India will reserve its right for its own security to take measures if they give F-16s to Pakistan.

### रेल-इंजनों का निर्यात

\*623. श्री गोविन्दराव आदिक: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार द्वारा ए० बी० बी० के साथ किए जा रहे करार के अनुसार भारत आधुनिकतम प्रौद्योगिकी वाले इंजनों का निर्यात कर सकेगा;

(ख) यदि हां, तो उसका ब्यौरा क्या है;

(ग) क्या ऐसे निर्यातों का आने वाले वर्षों में भारतीय रेलवे की आवश्यकता पर प्रतिकूल प्रभाव नहीं पड़ेगा;

(घ) प्रतिवर्ष कितने इंजनों का निर्माण किया जाएगा; और

(ड) वर्तमान कार्यक्रम के अनुसार नए इंजनों के कब तक बन कर तैयार हो जाने की संभावना है?

रेल मंत्री (श्री सी० के० जाफ़र): (क) से (ड) एक विवरण सभा पटल पर रख दिया गया है।

(क) और (ख) जी हां, रेल मंत्रालय ने ए० बी० बी० के साथ जिस करार पर हस्ताक्षर किए थे, उसके अनुसार भारतीय रेलें ठेके में सूचीबद्ध किए गए कुछ देशों को छोड़कर, विश्व के किसी भी देश को नवीनतम प्रौद्योगिकी वाले बिजली रेल इंजनों को निर्यात करने की स्थिति में हो जाएंगी।

(ग) जी नहीं।

(घ) 1994-95 के दौरान 135 बिजली रेल इंजनों के निर्माण का कार्यक्रम बनाया गया है। चित्तूरंजन रेल इंजन कारखाने में बिजली रेल इंजनों की निर्माण क्षमता बढ़ाकर वर्ष 1996-97 तक प्रति वर्ष 150 इंजन कर दिए जाने का प्रस्ताव है।

(ड) ए० बी० बी० प्रौद्योगिकी वाले नये रेल इंजनों का निर्माण 1996-97 में शुरू कर दिए जाने की संभावना है।

SHRI GOVINDRAO ADIK: Madam, with your permission, I take this opportunity to congratulate the Railway Minister for having taken advantage of the new economic policy enunciated by the Government of India, by entering into an agreement with the ABB for transfer of a new technology as far as electric locomotives are concerned. Under the agreement we are going to get an opportunity to export engines which we will produce in India. But, these engines are going to be sold to some countries, while they will not be sold to some other countries listed in the agreement. Therefore, I would like to know from the hon. Minister the countries to which we would not be able to sell our locomotives and why these countries have been excluded. This is one.

Secondly, I must congratulate him because while replying to part (c) of my question he has said that the requirement of the Indian Railways would not be affected by the export of the locomotives

to other countries. So, I would like to know from him our requirement, the total production capacity for the new engines under the agreement, how many of them are going to be exported and how many of them are going to be used by the Indian Railways.

SHRI C. K. JAFFER SHARIEF: Madam, the countries to which we can not export the engines under the agreement are Switzerland, Germany, Austria, Spain, Italy, Norway, Sweden, Finland, Australia, the USA, South Africa, Brazil, the United Kingdom, Poland and Hungary.

Barring these countries, so as far as its marketing in the rest of the world is concerned, we have no restriction.

Madam, with regard to other questions.....

SHRI GOVINDRAO ADIK: The reason?

SHRI C.K. JAFFER SHARIEF: With regard to the other questions like what we are going to produce and what we are going to export, this is a new technology. Only very recently an agreement has been completed. Locomotives have yet to arrive here our experts have yet to go for taking training there by 1996-97 the first locomotive manufactured in CLW will come out. That means the new locomotive is likely to be manufactured in 1996-97. Thereafter we will be in a position to market it.

SHRI GOVINDRAO ADIK: I would like to know from the hon. Minister as to why these countries have been excluded.

SHRI C.K. JAFFER SHARIEF: The developed countries keep in view the interests of their manufacturing companies. That is why they reserve certain countries to market their interests. To this we have agreed. We have got a major market than what they have.

SHRI GOVINDRAO ADIK: According to the agreement, the manufacturing of these locomotives is

going to take place in the year 1996-97. Till then we are going to have our own locomotives manufactured in India. In 1994-95, they have estimated the production at 135 engine, whereas in 1996-97 it is estimated that we will be able to produce 150 engines. I would like to know from the hon. Minister as to what is going to be our manufacturing capacity in the year 1996-97, when we adopt new technology for manufacturing these locomotives. Secondly, what type of qualitative change is going to come in our Railways by this agreement and by this new technology?

**SHRI C.K. JAFFER SHARIEF:** Our capacity would be of 150 locos per year. We are increasing the infrastructure to increase the capacity of loco per year. We are also modifying the infrastructure necessary for manufacture of these locomotives. So, in all, we will be able to manufacture 150 locomotives per year at CLW at Calcutta.

**श्री सुन्दर सिंह भंडारी:** उपसभापति महोदया, 1996-97 में नयी टेक्नालाजी के बिना भी हम 150 लोकोमोटिव बनाने की बात कह रहे हैं। 1996-97 से आप नयी टेक्नालाजी के आधार पर काम शुरू करेंगे और इसलिये उसकी कास्ट इवैल्यूएट कर ली गयी है। हमारे जो एक्सपर्ट्स वहां गये हैं, उन एक्सपर्ट्स ने वहां क्या स्टडी की है और जब नयी टेक्नालाजी से इंजन बनेंगे तो उसमें इम्पोर्टेड टेक्नालाजी की कन्टेन्ट कितना होगा, उस इंजन की कास्ट कितनी होगी, क्या इसके ऊपर भी अभी तक कोई वर्किंग हुआ है ताकि तह अंदाजा हो सके कि इम्पोर्टेड टेक्नालाजी हमारे लिये किस हद तक फायदेबंद हो सकती है?

**SHRI C.K. JAFFER SHARIEF:** So far as this new technology is concerned, the anticipated cost for infrastructure is about Rs. 25 crores.

**SHRI SUNDER SINGH BHANDARI:** Out of this Rs. 25 crores, what will be the amount of the imported technology?

**SHRI S. JAIPAL REDDY:** The whole thing will be imported.

**SHRI C.K. JAFFER SHARIEF:** You may be asking about certain spares which may be necessary.

**SHRI SUNDER SINGH BHANDARE:** What is the cost of the important contents of the parts of new technology?

**SHRI C.K. JAFFER SHARIEF:** 6.5 crores.

**SHRI S. JAIPAL REDDY:** In Rupees or in Dollars or what?

**SHRI C.K. JAFFER SHARIEF:** 6.5 crores in Indian Rupees.

**SHRI S. JAIPAL REDDY:** On spare parts or what?

**THE DEPUTY CHAIRMAN:** He has said it. You do not hear. He said on spare parts.

**श्रीमती सुषमा स्वराज:** उपसभापति महोदया, प्रश्न के (ग) भाग में यह पूछा गया था कि क्या ऐसे निर्यातों का आने वाले वर्षों में भारतीय रेलवे की आवश्यकता पर प्रतिकूल प्रभाव नहीं पड़ेगा। मंत्री जी ने जवाब दिया है। जी नहीं। मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहती हूँ कि रेलवे मंत्रालय के अन्तर्गत मीटर गेज को ब्राड गेज में परिवर्तित करने का काफी बड़ा कार्यक्रम चल रहा है और निश्चित तौर पर उस कार्यक्रम के पूरा होने के बाद आवश्यकता भी बढ़ेगी। तो जी नहीं का जवाब देते समय क्या आपने अपनी बड़ी हुई आवश्यकता की पूर्ति को भी ध्यान में रखा है या नहीं रखा है?

**श्री सी० के० जाफर शरीफ:** उपसभापति महोदया, बिलकुल आवश्यकता को ध्यान में रखा है। मुझे नहीं लगता कि कोई ऐसी आपत्ति होगी। जैसे हमारी बड़ी लाइन का विस्तार होगा और जितनी भी हमारे ऊपर जिम्मेदारी आएगी उस जिम्मेदारी को निभाने की पूरी क्षमता हमारे में है।

**उपसभापति:** आपको कहना चाहिये था कि जी हां, मैंने जी नहीं इसलिए कहा है। (व्यवधान)

**श्रीमती सुषमा स्वराज:** इसका सर्वे कराया है या नहीं? उन्होंने कहा कि मुझे लगता है। लगता है वाला जवाब नहीं, मैं यह जानना चाहती हूँ कि क्या आपने कोई सर्वे कराया है कि आवश्यकता कितनी बढ़ेगी, कितने इंजन हम मैन्युफैक्चर करेंगे, वह उस

आवश्यकता को पूरा करेंगे या नहीं करेंगे (व्यवधान)

**उपसभापति:** क्या आप सेटिसफाइड हैं?  
(व्यवधान)

**SHRI C.K. JAFFER SHARIEF:** Madam Deputy Chairman, all this depends upon the traffic. The traffic is based on our marketing capacity. Up till now the Indian Railways has been carrying conventional traffic. Now with the increasing capacity and removing trans-shipment bottlenecks by converting the present system into a unigauge system.

**श्री वीरेन जे. शाह:** क्या आपने कोई सर्वे कराया है, यह पूछा जा रहा है (व्यवधान)

**श्रीमती सुचमा स्वराज:** कितना पैसेजर ट्रैफिक बढ़ेगा और कितनी आवश्यकता बढ़ेगी, यही तो मैं पूछ रही हूँ (व्यवधान)

**SHRI C.K. JAFFER SHARIEF:** Always it is an ongoing process.

जैसे ट्रैफिक बढ़ेगा, जैसे आवश्यकता बढ़ेगी, वैसे हम करते जाएंगे।

**श्री राज नाथ सिंह:** महोदया, मैं माननीय मंत्री जी से यह जानना चाहूंगा कि रेल मंत्रालय और एम्बीबी के बीच एग्रीमेंट कब हुआ और जब यह एग्रीमेंट हुआ है तो निश्चित रूप से एग्रीमेंट की कुछ टर्म्स एंड कंडीशंस भी होंगी। क्या उन टर्म्स एंड कंडीशंस में इंजन बनाने की क्षमता भी निर्धारित की गई है? मैं दूसरी जानकारी यह भी चाहूंगा कि क्या रेल मंत्रालय ने कुछ दूसरे मल्टीनेशनल् के साथ भी एग्रीमेंट किया है अथवा निकट भविष्य में रेल मंत्रालय एग्रीमेंट करने वाला है ताकि वह अपने निर्यात को बढ़ा सके?

**SHRI C.K. JAFFER SHARIEF:** Madam Deputy Chairman, technology transfer is only meant for that. When we buy a technology, it is meant only for the purpose of manufacturing it in India for our own and also for marketing. That is what we have already explained. So far as the question of entering into an

\*The question was actually asked on the floor of the House Shrimati Veena Verma.

agreement with other countries for export is concerned, this doesn't arise. It is based upon our requirement. This question relates to the electric locomotives which we are importing.

**श्री राज नाथ सिंह:** यह अपनी रिवायरमेंट का सवाल नहीं है (व्यवधान)

**THE DEPUTY CHAIRMAN:** I will not permit. Mr. Minister, don't answer it. I will not allow this unruly behaviour. When I have permitted you to put a supplementary, let the Minister answer it first. Don't get up. When I am in the Chair, I will not permit this.

#### Incidents of Kerosene Related Blasts in the Country

\*624. **SHRIMATI VEENA VERMA:**  
**SHRI S.S. AHLUWALIA:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there have occurred a number of unusual Kerosene blasts in different parts of the country, claiming a high toll of life and property;

(b) if so, the number of such cases during the past four months; and

(c) the reasons behind these blasts; whether such incidents are attributable to some sort of adulteration in Kerosene?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA):** (a) to (c) A statement is laid on the Table of the House